

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GRAND AUTO UDYOG PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Grand Auto Udyog Private Limited
2.	Date of incorporation of corporate debtor 30/03/2011
3.	Authority under which corporate debtor is incorporated / registered ROC-Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U50402OR2011PTC013389
5.	Address of the registered office and principal office (if any) of corporate debtor Link Road, PO: Arunodaya Market, Cuttack- 753012, Odisha, Email: grandctk@hotmail.com
6.	Insolvency commencement date in respect of corporate debtor 06/03/2024
7.	Estimated date of closure of insolvency resolution process 02/09/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Name: Sushanta Kumar Choudhury Regn No: IBBI/IPA-003/IP-N00292/ 2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board 64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010, Email: ip.gaupl@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional 64, Hem Chandra Naskar Road, Belegkata, Kolkata-700010, Email: ip.gaupl@gmail.com
11.	Last date for submission of claims 20/03/2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: (i) http://ibbi.gov.in/downloadform.html Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Grand Auto Udyog Private Limited** on 06/03/2024.

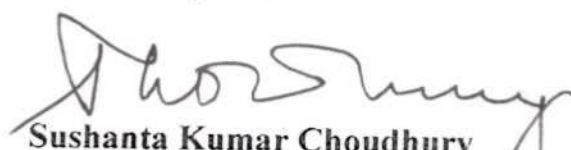
The creditors of **Grand Auto Udyog Private Limited**, are hereby called upon to submit their claims with proof on or before 20/03/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Kolkata
Date: 08/03/2024


Sushanta Kumar Choudhury
Interim Resolution Professional of Grand Auto Udyog Private Limited
Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238
AFA: AA3/13238/02/171024/300968 valid upto 17.10.2024

Sushanta Kumar Choudhury
Insolvency Professional
IBBI/IPA-003/IP-N00292/2020-2021/13238